

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1662
ANSWERED ON 10/12/2025

DISCONTINUATION OF SCHOLARSHIP SCHEMES

1662. SHRI NAVASKANI K:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has reduced or discontinued any scholarship schemes for minority students during the recent years and if so, the details thereof;
- (b) whether the number of beneficiaries under pre-matric, post-matric and merit-cum-means scholarships for minority students has declined and if so, the details thereof, State/UT-wise, particularly in Tamil Nadu;
- (c) whether delays in fund release have affected students' ability to continue higher education and if so, the reasons for such delays;
- (d) whether the Government proposes to restore previous funding levels or introduce additional support to ensure that minority students are not denied educational opportunities and if so, the details thereof; and
- (e) the steps taken to ensure transparency, timely disbursement and fair allocation of scholarship funds to minority students across all the States?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

- (a) : The coverage under the Pre-Matric Scholarship Scheme had been revised and made applicable for classes IX and X only as the Right to Education (RTE) Act, 2009 provides for free and compulsory elementary education (classes I to VIII) to each and every child.
- (b) to (d): The Scholarship Schemes of Ministry of Minority Affairs namely, Pre-Matric, Post-Matric and Merit-cum-Means based Scholarship Scheme had not been approved for implementation beyond 2021-22.
- (e): To ensure transparency and fair allocation of Scholarship funds, Aadhaar Payment Bridge System (APBS), Aadhaar based bio-metric authentication system for applicants and application verifying authorities had been made mandatory.
